

Emergency Transport & Hotel Expenses (IRDAN108RP0005V02200001/A0036V01201920)

This cover is applicable if it is shown on *Your* schedule.

What is Covered:

We will pay towards the cost of overnight stay and taxi charges to each occupant including the employee for returning back to their respective place of residence or the nearest city they are traveling to if *Your* motor vehicle has met with an accident by any of the peril mentioned under section 1 of the policy and cannot be driven. We will pay maximum for any one accident per occupant and during the *period of insurance* as specified in the policy schedule. Documentary proof of expenditure must be submitted for any claim under this section.

Any claim under this section will be admissible only when there is a valid & admissible claim in respect of the vehicle arising out of the same accident.

Subject otherwise to the terms, exceptions, conditions & limitations of the policy.